


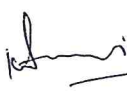

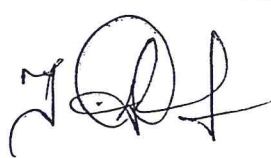
NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/11/2017 AT 10.30 AM


PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)


APPLICATION NUMBER :  
PETITION NUMBER : TCP/56/2016  
NAME OF THE PETITIONER(S) : OFS Industries Pvt Ltd & Another  
NAME OF THE RESPONDENT(S) : First City Capital Investments Ltd & 15 Others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1)	K. DIWANANATHAN	(for P. Thiagarajan)	 28/11/17 for counsel for R <sub>5</sub>
2.	K. Aswini	(for Vedavallikumar) counsel for R <sub>7</sub> & R <sub>8</sub>	 28/11/17
3.	ADITYA.S	FOR PETITIONERS	 28/11/17
4.	DEVESHWAR J	Counsel for R-1, R-2, R-6, R-12, R to R-15	 28/11/17
	For M/s. Shivaraj Kumar & Suresh		

**ORDER**

Counsel for petitioner present. Counsel for R1, R2, R6, R12 to R15, counsel for R4 and counsel for R7 & R8 are present. No representation on behalf of R3, R5 and R9 to R11. Counsel for R4 and counsel for R7 & R8 have filed counters. Counsel for petitioner prayed for time to make submissions. Time is extended at request. Put up on 14.12.2017.

  
**S Vijayaraghavan**  
**Member (Technical)**

  
**K Anantha Padmanabha Swamy**  
**Member (Judicial)**

bc